

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1249
ANSWERED ON:08.03.2002
WASTEFUL EXPENDITURE
ARUN KUMAR

Will the Minister of FINANCE be pleased to state:

to reply given to Unstarred Question No. 3162 on August 10, 2001 and state:

- (a) whether the said information has since been collected;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a) & (b) : The Unstarred Question No. 3162 answered on August 10, 2001 sought information in regard to details of guidelines to curb wasteful expenditure. The answer to the Question stated as below:

‘ It is Government’s constant endeavor to curb wasteful expenditure. In this context, instructions for austerity in Government expenditure are issued to all the Ministries/Departments from time to time. The austerity measures include ban on the creation of posts, reduction in the number of sanctioned posts, restrictions on the filling up of vacant posts, reduction in office expenses, restrictions on purchase of vehicles, restrictions on foreign travel and on entertainment/hospitality expenses, reduction in per diem allowance for travel abroad, etc. Instructions have been issued at the level of Prime Minister to all Ministers prescribing various austerity guidelines and calling for their strict observance.’

As can be seen no collection of information was envisaged in the reply to Question No. 3162

(c): Does not arise.